

(2024) 02 MEG CK 0031

Meghalaya High Court At Shillong

Case No: Miscellaneous Case [Writ Petition (C)]. No. 19 Of 2024 In Writ Petition (C). No. 427 Of 2023

Khasi Hills Autonomous District
Council & 3 Ors.

APPELLANT

Vs

Dominic Warjri & Ors.

RESPONDENT

Date of Decision: Feb. 9, 2024

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: V.G.K. Kynta, H. Wanshong, S. Chanda, K. Paul, N.D. Chullai, E.R. Chyne

Judgement

H.S. Thangkhiew, J

This misc. application has been filed for assailing the maintainability of the connected writ petition.

Mr. S.Chanda, learned counsel for the respondent No. 1 prays for and is allowed two weeks' time to file reply.

List this matter on 27-02-2024 along with the main case for admission hearing.